Annexure-8

Name of the corporate debtor: Sarv Awas Housing Bhiwadi Private Limited; Date of commencement of CIRP: 15.09.2022; List of creditors as on: 19.05.2023
In accordance with Section 25(2) (e), IBC, 2016
List of operational creditors (Other than Workmen and Employees and Government Dues)

3 Iqbal K		2 Ranveer Singh	1 Manoj Volunte	SI.No. Name		
	Iqbal Khan (M/s IK Builders)	r Singh	Manoj Kumar (Proprietor M/s Volunter Associates)	Name of creditor		
	16.12.2022	18.10.2022		Date of receipt	Detail	
1,62,58,757.00	8,36,600.00	19,07,000.00	1,35,15,157.00	Amount claimed (₹)	Details of claim received	
1,62,58,757.00	8,36,600.00 Unsecured	19,07,000.00 Unsecured	1,35,15,157.00 Unsecured	Amount of claim admitted (₹)		
	Unsecured	Unsecured	Unsecured	Nature of claim	Deta	
		•	·	Amount covered by security interest	Details of claim admitted	
		•		Amount Whethe covered by related guarantee party?	lmitted	
		•	-			
				% of voting share in CoC		
				Amount of contingen t claim		
			-	Amount of any mutual dues,that may be set-		
0.00	0.00	0.00	0.00	Amount of claim not admitted		
		1		Amount of claim under verification		
			-	Remarks, if any		

